



**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, J&K

**Notification**

Jammu, the 28<sup>th</sup> of February, 2024

**S.O 134.** - In exercise of the powers conferred by proviso to Article 309 of the Constitution read with section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Lieutenant Governor is pleased to direct that after sub-rule (6) of rule 14 of the Jammu and Kashmir Civil Services Decentralization and Recruitment Rules, 2010, the following shall be added as sub-rule(7); namely:-

“(7) The concerned Selection Committees of the Board shall also draw up a waiting list of 50% of the total number of posts advertised, which shall extend to 100% where the number of vacancies is 10 (ten) or less. The Selection Committees shall forward the waiting list, through the Board, to the requisitioning authority for consideration against drop-out vacancies. The waiting list shall remain in force for a period of one year from the date the original selection list is sent to the requisitioning authority. The Selection Committees shall not maintain or recommend any select or waiting list for any future vacancy or any vacancy caused on account of resignation by any selectee after appointment:

Provided that the validity period of one year of the waiting list of those selectees whose recommendation/ selection is kept withheld by the recruiting agency shall be reckoned from the date of release of their recommendation.”

**This notification shall be deemed to have come into force with effect from 26.09.2023.**

**By order of the Lieutenant Governor.**

**(Sanjeev Verma) IAS**

Commissioner/ Secretary to the Government

Dated: 28.02.2024

No: GAD-MTG0RBIV/127/2023 (7265560)

Copy to the:-

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.

5. All Principal Secretaries to the Government.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/ Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal
12. All Heads of Departments/ Managing Directors.
13. Secretary, J&K Public Service Commission.
14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Director, Estates, Jammu/ Kashmir.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to Advisor (B) to Lieutenant Governor
22. Private Secretary to the Chief Secretary.
23. In-charge Website, GAD.
24. Notification file/ Stock file.

*“Hindi and Urdu Versions shall follow”*